

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.415**  
**IB/121/ND/2024**

**IN THE MATTER OF:**

SHS International Trading Through Ms. SumitaTomar	...	Applicant
Versus		
Jm Infra & Enviro Technologies Private Limited	...	Respondent

**Under Section 9 of IBC, 2016.**

**Order delivered on 21.03.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	:	Adv. Rakesh Kumar, Adv. Preeti Kashyap, Adv. Ankit Sharma, Adv. Rishabh Arora, Adv. Varun Pandit, Adv. Yash Dhawan
For the Respondent	:	

**(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)**  
**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned  
to **26.04.2024**.

**Sd/-**  
**(Court Officer)**